PUNJAB VIDHAN SABHA SECRETARIAT (LEGISLATION BRANCH)

No. 10-LA-2019/_____2643

Notice has been received that the following motion will be moved by Dr. Raj Kumar Verka, MLA and seconded by Sardar Harminder Singh Gill, MLA, on the 13th February, 2019:-

"That an address be presented to the Governor in the following terms:-

' That the Members of this House assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 12th February, 2019'."

CHANDIGARH: THE 12TH FEBRUARY, 2019.

SHASHI LAKHANPAL MISHRA, SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No.10-LA-2019/ 2644, dated Chandigarh, the 12th February, 2019.

Copy forwarded for information to-

- 1. the Chief Secretary to Government, Punjab;
- 2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab;
- the Principal Secretary to Governor, Punjab;
- 4. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh (with 4 spare copies); and
- 5. the Under Secretary to Government, Punjab, General Administration (By name), with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries.

SUPERINTENDENT, for SECRETARY.

Superintendent Punjab Vidhan Sabha Chandigarh